

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2565
TO BE ANSWERED ON 02.08.2018**

FINANCIAL CONDITION OF DVC

2565. DR. UDIT RAJ:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is aware of the critical financial condition of Damodar Valley Corporation (DVC) mainly due to rampant corruption at high echelons of its management;
- (b) if so, the details thereof;
- (c) the action initiated by the Government to save DVC from financial collapse; and
- (d) the details of investigation instituted by his Ministry in this regard?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (d) : The summary of financial results of DVC for last 5 years is given below:

Particulars (Rs. Crore)	2013-14	2014-15	2015-16	2016-17	2017-18 (Unaudited)
Total Income	12254	11573	13096	15553	16118
Total Expenditure	13249	12906	14240	16460	16965
Net Profit (Loss)	(995)	(1334)	(1143)	(907)	(847)

For last 5 years DVC could not make profit, as the generation and sale was below break-even level and therefore, could not make full recovery of fixed charges for the power plants. However, in the last quarter of financial year 2017-18, DVC has made a net profit of Rs.19 Crore after 15 quarters. Performance of the first quarter of FY 2018-19 is also better compared to earlier years.

Complaints about corruption / financial irregularities received in the Ministry are dealt with as per the laid down procedure.
